

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UN-STARRED QUESTION NO. 2897
TO BE ANSWERED ON 28.12.2018

Noise Pollution

2897. SHRI VISHNU DAYAL RAM:
PROF. K.V. THOMAS:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of cities which have recorded the highest data for noise pollution in the country;
- (b) the major causes of the noise pollution along with the steps being taken to curb it;
- (c) whether the Government has formulated any scheme to curb/control noise pollution in metropolitan cities in the country and if so, the details thereof; and
- (d) whether honking has been found to be an occupational hazard for drivers especially auto-rickshaw drivers and if so, the details thereof and the steps being taken to bring awareness among them for the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) Ambient noise levels are monitored by Central Pollution Control Board (CPCB) in association with State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) in seven metro cities, namely Delhi, Mumbai, Kolkata, Chennai, Hyderabad, Bengaluru and Lucknow under National Ambient Noise Monitoring Programme (NANMP). The city-wise noise levels generated for the year 2017 is annexed.
- (b) & (c) The major causes of noise pollution *inter alia* include vehicular traffic, honking, railways, metro trains, aeroplanes, industries, generators, construction activities, use of public address systems, bursting of fire crackers, etc. The steps taken to curb noise pollution in metropolitan cities include notification of noise limits for motor vehicles, airports, gensets and certain types of construction equipments under Environment (Protection) Rules, 1986, issuance of advisories for eco-friendly Deepawali indicating ill effects of burning firecrackers and issuance of directions under Section 18 (1) (b) of Air (Prevention and Control of Pollution) Act, 1981 and section 5 of Environment (Protection) Act, 1986. As part of strategy to reduce noise pollution in metropolitan cities and towns, the Government has notified the Noise Pollution (Regulation and Control) Rules, 2000 prescribing ambient air quality standards in respect of noise under the provisions of Environment (Protection) Act, 1986, for the regulation and control of noise pollution.

(d) This Ministry or CPCB has not conducted any study to assess the occupational hazards for drivers especially auto-rickshaw drivers due to honking. Ministry of Road Transport and Highways under the provisions of Motor Vehicle Act, 1988 and Rules notified there under enforces the noise norms for horns and vehicles.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2897 DUE FOR REPLY ON 28/12/2018 REGARDING NOISE POLLUTION RAISED BY SHRI VISHNU DAYAL RAM, PROF. K.V. THOMAS, SHRI KUNWAR PUSHPENDRA SINGH CHANDEL & SHRIMATI VIJILA SATHYANANTH, HON'BLE MEMBERS OF PARLIAMENT

**NON COMPLYING LOCATION OF SEVEN METRO CITIES
(WITH RESPECT TO AMBIENT NOISE STANDARDS)**

Noise Stations Data for 2017

	Zones	Residential		Commercial		Industrial		Silence	
Prescribed Limits dB(A)									
		Day	Night	Day	Night	Day	Night	Day	Night
		55 dB(A)	45 dB(A)	65 dB(A)	55 dB(A)	75 dB(A)	70 dB(A)	50 dB(A)	40 dB(A)
S. No	Name of the City	Non Compl ying /Total Statio ns	Non Compl ying /Total Statio ns	Non Compl ying /Total Statio ns	Non Compl ying /Total Statio ns	Non Compl ying /Total Statio ns	Non Compl ying /Total Statio ns	Non Compl ying /Total Statio ns	Non Compl ying /Total Statio ns
1	Bangalore	2/3	3/3	2/3	3/3	0/2	0/2	2/2	1/2
2	Chennai	3/3	3/3	2/4	4/4	0/1	0/1	2/2	2/2
3	Delhi	2/2	2/2	3/4	3/4	0/0	0/0	4/4	4/4
4	Hyderaba d	2/2	2/2	2/4	3/4	2/2	2/2	2/2	2/2
5	Kolkata	3/3	3/3	1/3	2/3	0/2	0/2	2/2	2/2
6	Lucknow	1/2	2/2	2/3	2/3	0/2	0/2	3/3	3/3
7	Mumbai	1/1	1/1	1/4	3/4	0/3	1/3	2/2	2/2
	TOTAL	14/16	16/16	13/25	20/25	2/12	3/12	17/17	16/17